

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/4/KOB/2024
SECTION	SEC. 97 (1) C/ACT R/W RULE 74 NCLT
NAME OF PARTIES	V D VIJU V/S M/S VYAPAR MANDIR PALARIVATTOM PVT LTD & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS ABHILASH NEDIYALIL ABRAHAM
RESPONDENTS ADVOCATE/ PROFESSIONAL	M A SHAJI

22 March 2024

O R D E R

CP(C/ACT)/4/KOB/2024

Learned Authorized Representative CS, Mr. Abhilash Nediyaalil Abraham appears on behalf of the Petitioner. Learned counsel, Mr. M A Shaji appears on behalf of the Respondents.

Matter heard for a considerable time and **reserved for orders**. Parties are at liberty to file written submissions, if any, not less than two pages within 7 days.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**